

Notifications under Environment (protection) Act, 1986. water (prevention and control of pollution) Cess Act, 1977 etc.

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANAGARAJAN KUMARAMANGALAM) (On behalf of Shri Kamal nath): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) issued under section 26 of the Environment (protection) Act, 1986:-
- (I) S.O. 114 (E) published in Gazette of India dated the 20th February, 1991 declaring coastal Stretches as Coastal Regulation Zone together with a corrigendum there to published in Notification No. S.O. 190 (E) dated the 19th March, 1991. [Placed in Library See No. LT—583/91]
- (II) S.O. 479 (E) Published in Gazette of India dated the 25th July, 1991 delegating the powers vested in the Central Government under section 5 of the Environment (Protection) Act, 1986 to the State Government of Tripura subject to certain conditions. [Placed in Library See No. LT—584/91]
- (2) A copy of the Water (prevention and Control of Pollution) Cess (Amendment) Rules, 1991 (Hindi and English versions published in Notification No. G.S.R 504 (E) in Gazette of India dated the 25th July, 1991 under sub-section (3)

of section 17 of the Water (Prevention and Control of Pollution) Cess Act, 1977. [Placed in Library See No. LT—585/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Govind Ballabh Pant Himalaya Paryavaran Evam Vikas Sansthan for the year 1990-91 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Govind Ballabh Pant Himalaya Paryavaran Evam Vikas Sansthan for the year 1990-91. [Placed in Library See No. LT—586/91]

Statement correcting Reply to U S Q No 4462 dated 26-8-91 regarding litigation cell of Directorate of Estates and reasons for delay in correcting the reply

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): Sir, I bag to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 26th August, 1991 to Unstarred Question No 4462 by Shri Uttamrao Patil regarding Litigation Cell of Directorate of Estates; and (ii) the reasons for delay in correcting the reply . [Placed in Library See No. LT—587/91]

Annual Report and Reviews of the working of National Academy of Medical Sciences, New Delhi for 1989-90, National Institute of Homoeopathy, Calcutta for 1989-90, National Institute of Ayurveda, Jalpur for 1989-90 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HELATH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): Sir , I beg to lay on the Table—